

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.658 OF 2002

HALDIA REFINERY CANTEEN EMPS. UNION & OTHERS
Appellant(s)

Appel

VERSUS

M/S INDIAN OIL CORPORATION LTD. & OTHERS
Respondent(s)

Respo

(with application for transposition of parties and with office report)

Date: 07/04/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE A.K.MATHUR

For Appellant(s)

Mr. Jitendra Sharma, Sr. Adv.

Mr. P.N. Jha, Adv.

Ms. Minakshi Vij, Adv.

For Respondent(s)

Mr. Ashok Grover, Sr. Adv.

Mr. V.N. Koura, Adv.

Ms. Paramjit Benipal, Adv.

Mr. A. Mariarputham, Adv.

Ms. Aruna Mathur, Adv. for

M/s Arputhan, Aruna & Co.

Mrs. K. Sarada Devi, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Jitendra Sharma, learned senior
advocate

appearing for the appellants started his arguments at 11.30
A.M. and concluded at 2.35 P.M. whereafter Mr. Ashok Grover,
learned senior advocate appearing for the respondents
addressed the court for about 10 minutes, when the court
reserved its verdict.

(Parveen Kr. Chawla)

Court Master

(Phoolan Wati Arora)

Court Master